

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**(Video Conference)**

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)  
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 21.11.2022 AT 2:00 PM THROUGH VIDEO CONFERENCE**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA No.559/2018 in CP No.705/241/HDB/2018</b>
<b>NAME OF THE COMPANY</b>	<b>Tayal Builders Pvt Ltd &amp; 3 others</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Dilip Kumar Agarwal</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Tayal Builders Pvt Ltd &amp; 3 others</b>
<b>UNDER SECTION</b>	<b>241</b>

**ORDER**

Learned Counsel for the both sides appeared.

The matter is adjourned to 14.12.2022.

**Sd/-**

**MEMBER TECHNICAL**

**Sd/-**

**MEMBER JUDICIAL**